

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3464/2024 BLAPL/926/2024	SK. ANWAR VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /288 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000353/2023
2	D-BLAPL/3468/2024 BLAPL/927/2024	TILU @ SRIKANTA BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000283/2023
3	D-BLAPL/3469/2024 BLAPL/928/2024	MD. ASIF ALI VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHANUPALI /340 /2019 A.D.J.,SAMBALPUR(Sambalpur) ST/0000037/2021
4	D-BLAPL/1265/2024 BLAPL/929/2024	DAMBARUDHAR NAYAK VS STATE OF ODISHA	AJAY KUMAR NAYAK VS	EOW,BHUBANESWAR /27 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000127/2023
5	D-BLAPL/3491/2024 BLAPL/930/2024	NARAYAN SINGH VS STATE OF ODISHA	SANJIT MISHRA VS	PURI GRPS /48 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000093/2023
6	D-BLAPL/3113/2024 BLAPL/931/2024	ANIL SABAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	GUDARI /2 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000018/2023
7	D-BLAPL/3495/2024 BLAPL/932/2024	MUNA ANSARI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000037/2022
8	D-BLAPL/3497/2024 BLAPL/933/2024	SUSA @ SUSHANTA MANGARAJ VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TANGI (KHURDA) /19 /2024 J.M.F.C,TANGI(Khordha) GR/0000022/2024
9	D-BLAPL/3117/2024 BLAPL/934/2024	HANUMANTA SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	PHIRINGIA /54 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000062/2023
10	D-BLAPL/3141/2024 BLAPL/935/2024	BULU MAJHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BERHAMPUR TOWN /10 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000049/2024
11	D-BLAPL/3504/2024 BLAPL/936/2024	ASHISH KUMAR BARIK VS STATE OF ODISHA	SUJATA JENA VS	KOMNA PS /16 /2024 J.M.F.C,KOMNA(Nuapada) CT/0000016/2024

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12	D-BLAPL/3152/2024 BLAPL/937/2024	SUJATA MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	EOW,BHUBANESWAR /7 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000099/2023
13	D-BLAPL/3514/2024 BLAPL/938/2024	SUBALA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOCHHAPADA /42 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000048/2023
14	D-BLAPL/3159/2024 BLAPL/939/2024	AKSHAYA KUMAR NATH @ KALIA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BHARATPUR PS /200 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000262/2023
15	D-BLAPL/3163/2024 BLAPL/940/2024	TUTU MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 A.D.J., GUNUPUR(Rayagada) TR/0000006/2020
16	D-BLAPL/3181/2024 BLAPL/941/2024	KAILASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000343/2023
17	D-BLAPL/3539/2024 BLAPL/942/2024	DIPTI RANJAN PARIDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000609/2023
18	D-BLAPL/3211/2024 BLAPL/943/2024	KULAMANI PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	BADAGODA P.S. /610 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001008/2023
19	D-BLAPL/3541/2024 BLAPL/944/2024	PAPU BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARJANG /386 /2023 J.M.F.C.PARJANG(Dhenkanal) GR/0000504/2023
20	D-BLAPL/3450/2024 BLAPL/945/2024	SANGRAM PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /3 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000039/2024
21	D-BLAPL/3452/2024 BLAPL/946/2024	SADHAB @ SADHABA MALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	BASUDEVPUR /448 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000091/2023
22	D-BLAPL/3001/2024 BLAPL/947/2024	LALIT KAND VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BELPARA /206 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000828/2023
23	D-BLAPL/3453/2024	MD. SAMEER @ MD. CHHOTU	RAMANIKANTA PATTNAIK	BARBIL /344 /2023

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	BLAPL/948/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/000045/2023
24	D-BLAPL/3110/2024 BLAPL/949/2024	RUPAK GURU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BADMAL /320 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001124/2023
25	D-BLAPL/3032/2024 BLAPL/950/2024	BADA @ AJARATH DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /140 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000616/2023
26	D-BLAPL/894/2024 BLAPL/951/2024	SANTOSH KUMAR BISOYI @ MANTU VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000412/2023
27	D-BLAPL/3108/2024 BLAPL/952/2024	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2023 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000021/2024
28	D-BLAPL/1867/2024 BLAPL/953/2024	PUNIA @ SUKURA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /151 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000499/2023
29	D-BLAPL/3279/2024 BLAPL/954/2024	RAKA @ RAKESH @ NURSINGHA CHARAN JENA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CUTTACK SADAR /182 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001016/2022
30	D-BLAPL/1934/2024 BLAPL/955/2024	KARAN GUNDUCHI @ SUNIL MOHAPATRA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MOTANGA /232 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000327/2023
31	D-BLAPL/3322/2024 BLAPL/956/2024	TRINATH PALEI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KHARABEL NAGAR P.S. /641 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002152/2023
32	D-BLAPL/2420/2024 BLAPL/957/2024	BISWANATH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /70 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000077/2023
33	D-BLAPL/3475/2024 BLAPL/958/2024	SARATHI NAG VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /319 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000047/2023
34	D-BLAPL/2644/2024 BLAPL/959/2024	KANDAN MURMU VS	PRAMOD KUMAR JENA VS	BALASORE TOWN /47 /2023 SPL.JUDGE,BALASORE(Baleshwar)

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35	D-BLAPL/2660/2024 BLAPL/960/2024	STATE OF ODISHA SANTOSH MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	Spl/000025/2023 BHARATPUR PS /523 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001661/2023
36	D-BLAPL/3477/2024 BLAPL/961/2024	LINGARAJ MEHER VS STATE OF ODISHA	SIDHARTHA DAS VS	barpalli /75 /2020 A.D.J.,BARGARH(Bargarh) Spl/0000076/2021
37	D-BLAPL/2968/2024 BLAPL/962/2024	BABULA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /33 /2016 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000127/2016
38	D-BLAPL/3478/2024 BLAPL/963/2024	HRUSHI DHARUA @ HURSI DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /41 /2023 A.D.J.,TITILAGARH(Balangir) ST/0000041/2023
39	D-BLAPL/3480/2024 BLAPL/964/2024	SANTOSH KALET @ SANTOSH @ MILU KALET VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /152 /2021 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000827/2021
40	D-BLAPL/3000/2024 BLAPL/965/2024	G. GHANASHYAM @ SHYAMAGHANA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000343/2023
41	D-BLAPL/3235/2024 BLAPL/966/2024	PRASANTA TIWARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /102 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000121/2023
42	D-BLAPL/1091/2024 BLAPL/967/2024	MADAN @ SAROJ NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KANKADAHAD /215 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000969/2023
43	D-BLAPL/3236/2024 BLAPL/968/2024	KISHORE MOHANTY @ CHINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	NAYAPALLI P.S. /603 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001261/2023
44	D-BLAPL/3527/2024 BLAPL/969/2024	GOPINATH BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /40 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000137/2023
45	D-BLAPL/2555/2024 BLAPL/970/2024	KALIA @ DEEPAK THELA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /77 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000280/2023

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46	D-BLAPL/3548/2024 BLAPL/971/2024	DIPTI RANJAN JENA @ GUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /225 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000091/2022
47	D-BLAPL/3570/2024 BLAPL/972/2024	M. CHAKRABARTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PARADEEP MODEL /446 /2023 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001482/2023
48	D-BLAPL/2598/2024 BLAPL/973/2024	TABU KHAN VS STATE OF ODISHA	ADITI HOTA VS	CHHENDIPADA /591 /2022 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001122/2022
49	D-BLAPL/3530/2024 BLAPL/974/2024	MIKU @ MRUTYUNJAYA NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KHURDA MODEL /243 /2020 A.D.J.,KHURDA(Khordha) ST/0000030/2021
50	D-BLAPL/3139/2024 BLAPL/975/2024	TRINATH KHARA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /41 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000050/2022
51	D-BLAPL/3585/2024 BLAPL/976/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SK ABDUL JABIR VS	PHULBANI TOWN /6 /2023 C.J.M.,PHULBANI(Kandhamal) CT/0000017/2023
52	D-BLAPL/3154/2024 BLAPL/977/2024	MIKHAEL PARICHHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	PARLAKHEMUNDI /368 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000710/2023
53	D-CMAPL/3770/2024 CMAPL/17/2024	ALEKH CHANDRA @ CHARAN MALLICK VS JANAKI BALLABH SAHU	PRAFULLA CHANDRA ACHARYA VS	// () //
54	D-CMAPL/3853/2024 CMAPL/18/2024	TARANI MISHRA VS MONALI TRIPATHY	HRUDANANDA MOHAPATRA VS	// () //
55	D-CMAPL/3018/2024 CMAPL/19/2024	STATE OF ODISHA VS SUBHALAL SAHU	SANGRAM JENA,A.G.A VS	// () //
56	D-CMAPL/5189/2024 CMAPL/20/2024	M/S. ORISSA STEVEDORES LTD. VS DEPUTY COMMISSIONER, CT AND GST, TERRITORIAL RANGE, CUTTACK	M/S.KAJAL SAHOO, R.GHOSH, S.SAHOO, U.SAHOO VS	// () //
57	D-CMP/5097/2024	BIBEKINI MISHRA	RAJJEET ROY	//

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	CMP/90/2024	VS NAGENDRANATH SARANGI	VS	CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000006/2023
58	D-CMP/3842/2024 CMP/91/2024	DURYODHAN SAHU VS GOLAPI SA	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (SD) CUM ASJ AT SOHEL TS/0000071/1996
59	D-CONTC/3899/2024 CONTC/621/2024	KAHNU CHARAN BEHERA VS ASWATHY S.,I.A.S.	ADV. VS	// ()
60	D-CONTC/1797/2024 CONTC/622/2024	BISHWARANJAN NAYAK VS SUBHA SARMA, IAS	ADV VS	// ()
61	D-CONTC/1790/2024 CONTC/623/2024	GOPINATH MAHARANA VS ANU GARG, IAS	ADV VS	// ()
62	D-CONTC/1786/2024 CONTC/624/2024	BHAGIRATHI SAHU VS ANU GARG, I.A.S.	ADV VS	// ()
63	D-CONTC/1804/2024 CONTC/625/2024	PUSPANJALI KISHAN VS SATYABRATA SAHU,IAS	ADV VS	// ()
64	D-CONTC/1784/2024 CONTC/626/2024	NATABAR MOHANTY VS ANU GARG, I.A.S	ADV VS	// ()
65	D-CONTC/1782/2024 CONTC/627/2024	PURNA CHANDRA BEHERA VS ANU GARG,IAS	ADV VS	// ()
66	D-CONTC/4391/2024 CONTC/628/2024	MONALISA SAHOO VS BIJAY KUMAR BEHERA,B.D.O.,KRUSHNA PRASAD	ADV. VS	// ()
67	D-CONTC/3735/2024 CONTC/629/2024	PRAMILA MAHANTA VS ASWATHY S., I.A.S.	ADV VS	// ()
68	D-CONTC/3734/2024 CONTC/630/2024	MANOJ KUMAR PANDA VS	ADV VS	// ()

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69	D-CONTC/3730/2024 CONTC/631/2024	ASWATHY S., I.A.S HARAMANI MAHANTA VS	ADV. VS	// // ()
70	D-CONTC/3725/2024 CONTC/632/2024	ASWATHY S. I.A.S. TILLOTAMA MAHANTA VS	ADV. VS	// // ()
71	D-CONTC/3721/2024 CONTC/633/2024	ASWATHY S. I.A.S. AJIT KUMAR MOHAPATRA VS	ADV. VS	// // ()
72	D-CONTC/3718/2024 CONTC/634/2024	ASWATHY S.,I.A.S. SAROJINI PAHI VS	ADV. VS	// // ()
73	D-CONTC/3716/2024 CONTC/635/2024	ASWATHY S.,I.A.S. RAMESH CHANDRA MAHANTA VS	ADV. VS	// // ()
74	D-CONTC/3713/2024 CONTC/636/2024	ASWATHY S., I.A.S. SANTOSH KUMAR MAHANTA VS	ADV. VS	// // ()
75	D-CONTC/4127/2024 CONTC/637/2024	ASWATHY S., IAS K.KIRAN PATRA VS	ADV. VS	// // ()
76	D-CONTC/3974/2024 CONTC/638/2024	SASMITA BEHERA, INSPECTOR IN CHARGE, BALIAPANDA POLICE STATION, BALIAPANDA, PURI ACHYUTA NANDA DASH VS	HIMANSHU BHUSAN DASH VS	// // ()
77	D-CONTC/4634/2024 CONTC/639/2024	ARAVIND AGARWAL,I.A.S. G.D. B.ED. COLLEGE SE, PATTAMUNDAI, KENDRAPARA VS	ADV. VS	// // ()
78	D-CONTC/3895/2024 CONTC/640/2024	SUSIL KUMAR LOCHAN, I.A.S. SARAT CHANDRA SAHOO VS	ADV. VS	// // ()
79	D-CONTC/2450/2024 CONTC/641/2024	ARVIND AGRAWAL,I.A.S. MANI DEI VS	ADV. VS	// // ()
		ASWASTHI S.,IAS,PRINCIPAL SECY. TO THE GOVT.,S AND M.E. DEPT.,ODISHA		//

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80	D-CONTC/4051/2024 CONTC/642/2024	RAJENDRA KUMAR SAHOO VS ER. NARENDRA CHANDRA RATH, GENERAL MANAGER, KEONJHAR	ADV. VS	// 0 //
81	D-CONTC/3438/2024 CONTC/643/2024	RAJANI KANTA MOHANTY VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
82	D-CONTC/3826/2024 CONTC/644/2024	KARUNAKAR ROUT VS SUPRAVA RANI HAZARA, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/3829/2024 CONTC/645/2024	ABHIMANYU BAL VS SUPRAVA RANI HAZARA, O.A.S.	ADV. VS	// 0 //
84	D-CONTC/3831/2024 CONTC/646/2024	PRAKASH KUMAR SWAIN VS SANGRAM KESHARI KHUNTIA, O.A.S.	MD. RIAZ VS	// 0 //
85	D-CONTC/3838/2024 CONTC/647/2024	ASWINI KUMAR MANDAL VS DR. SUBHANKAR MOHAPATRA, IAS	ADV. VS	// 0 //
86	D-CONTC/3891/2024 CONTC/648/2024	DEBARCHAN PATEL VS GAVALI PARAG HARSHAD, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/3448/2024 CONTC/649/2024	PRAJNA PARIMITA SWAIN VS DR.UDAI SHANKAR AWASTHI,M.D.,INDIAN FARMERS AND FERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
88	D-CONTC/3620/2024 CONTC/650/2024	PABITRA MOHAN MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
89	D-CONTC/3619/2024 CONTC/651/2024	HARAMOHAN MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
90	D-CONTC/3618/2024 CONTC/652/2024	PRABHAT KUMAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
91	D-CONTC/3617/2024	KARUNAKAR BEHERA	ADV	//

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	CONTC/653/2024	VS	VS	0
		ANU GARG, I.A.S.		//
92	D-CONTC/3621/2024	BANSIDHAR SAMAL	ADV	//
	CONTC/654/2024	VS	VS	0
		ANU GARG, I.A.S.		//
93	D-CONTC/3622/2024	HARSA KUMAR SAMAL	ADV	//
	CONTC/655/2024	VS	VS	0
		ANU GARG, I.A.S.		//
94	D-CONTC/3623/2024	RAMESH CHANDRA MISHRA	ADV	//
	CONTC/656/2024	VS	VS	0
		ANU GARG, I.A.S.		//
95	D-CONTC/3624/2024	AKULA SAMAL	ADV	//
	CONTC/657/2024	VS	VS	0
		ANU GARG, I.A.S.		//
96	D-CONTC/3616/2024	BENUDHAR SAHOO	ADV	//
	CONTC/658/2024	VS	VS	0
		ANU GARG, I.A.S.		//
97	D-CONTC/3401/2024	BIJAYA KUMAR SUTAR	ADV.	//
	CONTC/659/2024	VS	VS	0
		PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI		//
98	D-CONTC/4179/2024	DAYA SAGAR MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/660/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
99	D-CONTC/2675/2024	ALAMASETY DASARATHY	SANDHYARANI PANI	//
	CONTC/661/2024	VS	VS	0
		ANU GARG,PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
100	D-CONTC/4085/2024	SURESH CHANDRA NANDA	ADV.	//
	CONTC/662/2024	VS	VS	0
		BISHNUPADA SETI, IAS		//
101	D-CONTC/4066/2024	FAKIR CHARAN JENA	ADV.	//
	CONTC/663/2024	VS	VS	0
		HEERALAL SAMARIYA, CHIEF INFORMATION COMMISSIONER IN CENTRAL INFORMATION COMMISSION, NEW DELHI		//
102	D-CONTC/3959/2024	BRUNDABAN ROUT	ADV.	//
	CONTC/664/2024	VS	VS	0

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103	D-CONTC/3914/2024 CONTC/665/2024	ASWATHY S.,I.A.S. SASMITA MOHARANA VS USHA PADHI,I.A.S.	ADV. VS	// // ()
104	D-CONTC/644/2024 CONTC/666/2024	BANSIDHAR PANIGRAHI VS ASWATHY S., I.A.S.	ADV. VS	// // ()
105	D-CONTC/3929/2024 CONTC/667/2024	RAMESH CHANDRA DASH VS SHALIN PANDIT,SECY.,H. AND F.W. DEPT.	SOMADARSAN MOHANTY VS	// // ()
106	D-CONTC/3945/2024 CONTC/668/2024	MADHABA CHANDRA SAHOO VS MANAS RANJAN BHOI,TAHASILDAR,ODAGAON	ADV. VS	// // ()
107	D-CONTC/3918/2024 CONTC/669/2024	ABHIRAM MALIK VS BHAKTA CHARAN MOHANTY,ENGINEER IN CHIEF, WATER RESOURCES DEPT.	NIRANJAN BISWAL VS	// // ()
108	D-CONTC/2013/2024 CONTC/670/2024	ANITA HOTA VS SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// // ()
109	D-CONTC/2015/2024 CONTC/671/2024	BASANTI MISHRA VS SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR	ADV. VS	// // ()
110	D-CONTC/4060/2024 CONTC/672/2024	BANAMALI JENA VS DR. S.MAHANTA,DIRECTOR INDIRA GANDHI INSTITUTE OF TECHNOLOGY,DHENKANAL	ADV VS	// // ()
111	D-CONTR/1203/2024 CONTR/3/2024	SULOCHANA ROUT VS PRATEEK SINGH, I.P.S.	ADV. VS	//0 // ()
112	D-CRLA/2483/2024 CRLA/94/2024	TARA KISSAN VS STATE OF ODISHA	SATYABRATA PANDA VS	MAHULPALI /35 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000018/2020
113	D-CRLLP/2623/2024 CRLLP/4/2024	CHITRANANDA NAYAK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JAGATSINGPUR /166 /2006 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CT/0000049/2008

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114	D-CRLMA/2657/2024 CRLMA/21/2024	DEEPAK KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /90 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000350/2023
115	D-CRLMA/791/2024 CRLMA/22/2024	PRAVAKAR KARAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BHUBANESWAR VIGILANCE /54 /2014 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW CRMC/0000149/2023
116	D-CRLMC/2414/2024 CRLMC/244/2024	MADHU KUMBHAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	SAINTALA /129 /2019 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000059/2019
117	D-CRLMC/3258/2024 CRLMC/245/2024	KULAMANI SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	FATEGARH /44 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000114/2022
118	D-CRLMC/2467/2024 CRLMC/246/2024	DINESH KUMAR JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000037/2023
119	D-CRLMC/2453/2024 CRLMC/247/2024	DEEPAK BISOYI@DEEPAK KUMAR BISOYEE VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /417 /2023 J.M.F.C.SERAGARA(Ganjam) GR/0000470/2023
120	D-CRLMC/2095/2024 CRLMC/248/2024	SULTAN SAHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000434/2017
121	D-CRLMC/1801/2024 CRLMC/249/2024	SOUMYA RANJAN ROUT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /119 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000538/2023
122	D-CRLMC/1132/2024 CRLMC/250/2024	SANJAY KUMAR SINGH VS STATE OF ODISHA	SUJATA JENA VS	CHAULIAGANJA /160 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000667/2023
123	D-CRLMC/215/2024 CRLMC/251/2024	SUSHANT KUMAR PARIDA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /12 /2016 PRESIDING OFFICER,DESIGNATED CO CT/0000103/2023
124	D-CRLMC/804/2024 CRLMC/252/2024	NALINI PRABHA DEBATA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	MADHUPATNA /59 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000349/2021
125	D-CRLMC/1905/2024	BASUDEV BEHERA	DURGA PRASAD PRADHAN	MANGALPUR /64 /1995

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	CRLMC/253/2024	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur) GR/0000855/1995
126	D-CRLMC/3323/2024 CRLMC/254/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) UI/0000184/2019
127	D-CRLMC/2214/2024 CRLMC/255/2024	SHAIK NAZIM@NAJIM VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NABARANGAPUR TOWN /322 /2017 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000041/2018
128	D-CRLMC/2486/2024 CRLMC/256/2024	TAPAN MAHALIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BASTA /71 /2019 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000091/2019
129	D-CRLMC/2226/2024 CRLMC/257/2024	DAMBARUDHARA SWAIN VS STATE OF ODISHA	SARBESWAR BEHERA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) CRREV/0000043/2023
130	D-CRLMC/2239/2024 CRLMC/258/2024	PABITRA KANHAR @ TUTU KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /64 /2016 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000009/2022
131	D-CRLMC/2328/2024 CRLMC/259/2024	CHAGULU NAHAK VS STATE OF ODISHA	ADV. VS	SOSO /57 /2009 J.M.F.C, HATADIHI(Kendujhar) GR/0000415/2009
132	D-CRLMC/2323/2024 CRLMC/260/2024	BHARAT CHANDRA MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	PANDAPADA /21 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000008/2021
133	D-CRLMC/2023/2024 CRLMC/261/2024	RAHAMAN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /12 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000015/2021
134	D-CRLMC/2167/2024 CRLMC/262/2024	ANIL MALLIK VS STATE OF ODISHA	NIRANJAN LENKA VS	PATTAMUNDAI /174 /2011 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000016/2013
135	D-CRLMC/2198/2024 CRLMC/263/2024	CHIRANJIBI ROUT@CHIRANJJITA ROUT VS STATE OF ODISHA	DEBASISH PATNAIK VS	BADABAZAR /216 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000186/2021
136	D-CRLMC/2423/2024 CRLMC/264/2024	BIJAYA KUMAR NEGI VS	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /63 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka

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137	D-CRLMC/2650/2024 CRLMC/265/2024	STATE OF ODISHA AJIT KUMAR DIGAL VS	RAJENDRA NARAYAN ROUT VS	GR/0000002/2016 //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
138	D-CRLMC/2669/2024 CRLMC/266/2024	STATE OF ODISHA JAYANANDA SAHU VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000038/2021 BASTA /209 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh
139	D-CRLMC/2681/2024 CRLMC/267/2024	STATE OF ODISHA NABA KISHORE MOHANTY VS	BIJAYA KUMAR BEHERA VS	Spl/0000253/2020 //0 J.M.F.C.,SORO(Baleshwar)
140	D-CRLMC/2723/2024 CRLMC/268/2024	STATE OF ODISHA PRADIP DAS@PRADEEP DAS VS	SATYAJIT MOHAPATRA VS	ICC/0000028/2021 DHUSURI /132 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak)
141	D-CRLMC/2785/2024 CRLMC/269/2024	STATE OF ODISHA BIPINA@BIPIN MALLIK VS	AMULYA RATNA PANDA VS	GR/0000284/2023 BINJHARPUR /112 /2019 ASSISTANT SESSION JUDGE(STC)JAJPU
142	D-CRLMC/2792/2024 CRLMC/270/2024	STATE OF ODISHA RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	CT/0000056/2021 //0 J.M.F.C.,BALASORE(Baleshwar)
143	D-CRLMC/2779/2024 CRLMC/271/2024	STATE OF ODISHA KANAKA GOUDA VS	SANTOSH KUMAR MAHANTY VS	ICC/0001151/2012 BHANJANAGAR /80 /2013 A.D.J.,BHANJANAGAR(Ganjam)
144	D-CRLMC/2770/2024 CRLMC/272/2024	STATE OF ODISHA ROHIT SETHI VS	SANTOSH KUMAR MAHANTY VS	ST/0000089/2015 BADAGADA /128 /2009 A.D.J.,ASKA(Ganjam)
145	D-CRLMC/2894/2024 CRLMC/273/2024	STATE OF ODISHA BISWANATH PATRA VS	SUBHAM SHARMA VS	ST/0000107/2014 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM
146	D-CRLMC/3663/2024 CRLMC/274/2024	STATE OF ODISHA BINOD KUMAR BEHERA VS	BIKASH MISHRA VS	ST/0000057/2023 MARKAT NAGAR /95 /2016 J.M.F.C,CUTTACK(Cuttack)
147	D-CRLMC/3532/2024 CRLMC/275/2024	STATE OF ODISHA LAXMIDHAR BHUYAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	GR/0001474/2016 MADHUPATNA /53 /2016 J.M.F.C,CUTTACK(Cuttack) GR/0000775/2016

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148	D-CRLMC/3646/2024 CRLMC/276/2024	CHANDRAKANTA OJHA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	TANGI /155 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001719/2022
149	D-CRLMP/2720/2024 CRLMP/170/2024	MANASMITA NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 (//
150	D-CRLMP/1871/2024 CRLMP/171/2024	KOUSER BEGUM VS PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS(PENSION)	DR. BINODA KUMAR MISHRA VS	//0 (//
151	D-CRLMP/2769/2024 CRLMP/172/2024	PRANATI SAHOO @ PRANATI REKHA SAHOO VS THE DIRECTOR GENERAL OF POLICE, CUTTACK	BIJAYA KUMAR NAYAK (3) VS	//0 (//
152	D-CRLMP/2775/2024 CRLMP/173/2024	PRANATI SAHOO @ PRANATI REKHA SAHOO VS THE DIRECTOR GENERAL OF POLICE, CUTTACK	BIJAYA KUMAR NAYAK (3) VS	//0 (//
153	D-CRLMP/3165/2024 CRLMP/174/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	//0 (//
154	D-CRLREV/2641/2024 CRLREV/43/2024	RAJIN@RAJINDRA THAPA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	//0 A.D.J.,SONEPUR(Sonepur) CRA/0000006/2021
155	D-FAO/3233/2024 FAO/20/2024	MANAGER(LEGAL) CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS RANJITA MALIKA	SOMNATH ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000002/2022
156	D-FAO/3956/2024 FAO/21/2024	AJAYA KUMAR DAS VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000136/2019
157	D-FAO/3951/2024 FAO/22/2024	BUDUN MINJI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000152/2017
158	D-FAO/3954/2024 FAO/23/2024	G. VENKATARAMANA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000119/2019
159	D-JCRLA/3589/2024	DAKA BHUYAN	ADV.	PATTAPUR (DIGAPAHANDI) /226 /2021

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	JCRLA/14/2024	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000128/2021
160	D-JCRLA/3590/2024 JCRLA/15/2024	SUJAN KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
161	D-JCRLA/3591/2024 JCRLA/16/2024	NARAYAN KAMAR VS STATE OF ODISHA	ADV. VS	2(A)CC/0000013/2019 //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
162	D-MACA/1810/2024 MACA/52/2024	M/S ICICI LOMBARD G.I. CO. LTD. VS DEBAKI BUDEK	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp Mac/0000123/2017
163	D-MACA/3481/2024 MACA/53/2024	D.M., NATIONAL INSURANCE CO.LTD., ANGUL VS RAGHUNATH ROUT	MAHITOSH SINHA VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000022/2018
164	D-MATA/4760/2024 MATA/38/2024	RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	PRASANA KUMAR SWAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000809/2019
165	D-MATA/4404/2024 MATA/39/2024	TRUPTI REKHA DORA VS PRAVAT KUMAR DORA	DIGAMBAR SETHI VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000133/2022
166	D-MATA/4014/2024 MATA/40/2024	SHIVA SUNDAR MISHRA VS ARPITA MISHRA	BIKRAM CHANDRA GHADEI VS	// JUDGE, FAMILY COURT, SAMBALPUR(C CP/0000099/2021
167	D-MATA/4759/2024 MATA/41/2024	MEHBOOBUN NAHAR MILKY VS AMARJEET NAYAK	BIBHU PRASAD TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000451/2022
168	D-MATA/4756/2024 MATA/42/2024	MEBHBOOBUN NAHAR MILKY VS AMARJEET NAYAK	BIBHU PRASAD TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW CMA/0000016/2023
169	D-MATA/4039/2024 MATA/43/2024	HEMANTA KUMAR RAY VS ROMANI DAS @ RAY	PRATYUSHA NAIDU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000279/2021
170	D-MATA/3728/2024 MATA/44/2024	SUNIL KUMAR PALEI VS	SATYABRATA PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N

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171	D-TRP(C)/4740/2024 TRP(C)/33/2024	SONITA PRADHAN @ PALEI SUJATA SETHY VS DIPUNA SETHY	SANTOSH KUMAR MAHANTY VS	CP/0000116/2020 // CIVIL JUDGE (SD),KHALIKOTE(Ganjam) Mat/0000017/2023
172	D-TRP(C)/4619/2024 TRP(C)/34/2024	SMRUTIREKHA SAHOO VS MANAS RANJAN SAHOO	SAPAN KUMAR LENKA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000015/2020
173	D-TRP(C)/3981/2024 TRP(C)/35/2024	SWAGATIKA SAHOO VS JITENDRA SAHOO	NIRANJAN LENKA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000736/2023
174	D-TRPCRL/3421/2024 TRPCRL/9/2024	RASHMITA KUMARI GOUDA VS SANJEEV KUMAR GOUDA	ASHOK KUMAR DAS VS	//0 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) MISCA/0000141/2023
175	D-WA/5123/2024 WA/108/2024	STATE OF ODISHA VS BHAKTA BANDHU SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
176	D-WA/4933/2024 WA/109/2024	STATE OF ODISHA VS PANCHANAN BARIK	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
177	D-WA/5120/2024 WA/110/2024	STATE OF ODISHA VS PRASAN KUMAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
178	D-WA/5121/2024 WA/111/2024	STATE OF ODISHA VS MITU BISWAL	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
179	D-WA/1591/2024 WA/112/2024	STATE OF ODISHA VS MADHUSUDAN DASH	BIPLAB MOHANTY,A.G.A VS	// 0 //
180	D-WA/4944/2024 WA/113/2024	STATE OF ODISHA VS HAREKRUSHNA PANDA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
181	D-WA/4921/2024 WA/114/2024	STATE OF ODISHA VS UDAYANATH DASH	DEBASISH NAYAK,A.G.A VS	// 0 //

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182	D-WA/4955/2024 WA/115/2024	STATE OF ODISHA VS SARAT CHANDRA DAS	DEBASIS NAYAK,A.G.A VS	// 0 //
183	D-WA/4937/2024 WA/116/2024	STATE OF ODISHA VS GADADHAR TARAI	DEBASIS NAYAK,A.G.A VS	// 0 //
184	D-WP(C)/3311/2024 WP(C)/2624/2024	BABU PADHY VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
185	D-WP(C)/3524/2024 WP(C)/2625/2024	RAMA CHANDRA SAHOO VS ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
186	D-WP(C)/4281/2024 WP(C)/2626/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
187	D-WP(C)/4869/2024 WP(C)/2627/2024	RANENDRA KUMAR SAMAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
188	D-WP(C)/4044/2024 WP(C)/2628/2024	SHYAM SUNDAR MOHAPATRA SHARMA VS CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI	DWARIKA PRASAD MOHANTY VS	// 0 //
189	D-WP(C)/4429/2024 WP(C)/2629/2024	M/S. GREEN CHILLYZ, BBSR VS ASST. DIRECTOR, ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
190	D-WP(C)/1833/2024 WP(C)/2630/2024	NILAKANTHA SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
191	D-WP(C)/4903/2024 WP(C)/2631/2024	RAMESH CHANDRA BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
192	D-WP(C)/4546/2024 WP(C)/2632/2024	RAJKUMAR PADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
193	D-WP(C)/4545/2024	RAGHUNATH BHOI	PRADIPTA KUMAR PATTANAYAK	//

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	WP(C)/2633/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4542/2024 WP(C)/2634/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
195	D-WP(C)/4767/2024 WP(C)/2635/2024	GOPAL MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
196	D-WP(C)/5158/2024 WP(C)/2636/2024	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR VS ASST. COMMISSIONER OF INCOME TAX, DCIT, CIRCLE 1(1), CUTTACK	TANMAY MISHRA VS	// 0 //
197	D-WP(C)/4134/2024 WP(C)/2637/2024	BHARAT BHUSAN BHARATI VS COMMN. CT AND GST CIRCLE II, BBSR	NIRAJ KUMAR SETHI VS	// 0 //
198	D-WP(C)/1303/2024 WP(C)/2638/2024	SUSIL KUMAR MALIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
199	D-WP(C)/4108/2024 WP(C)/2639/2024	JAYANTI SAMAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
200	D-WP(C)/4785/2024 WP(C)/2640/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
201	D-WP(C)/4084/2024 WP(C)/2641/2024	PRAMOD MALLIK VS COLLECTOR, JAJPUR	NIRAKAR BEHERA VS	// 0 //
202	D-WP(C)/4764/2024 WP(C)/2642/2024	NRUSINGH CHARAN BARIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
203	D-WP(C)/4136/2024 WP(C)/2643/2024	GADADHAR DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
204	D-WP(C)/4107/2024 WP(C)/2644/2024	SRIKANTA BEHERA VS	DHARMENDRA SETHY VS	// 0

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205	D-WP(C)/4101/2024 WP(C)/2645/2024	STATE OF ODISHA NILAKANTHA SAHOO VS	NIHAL RATH VS	// // 0
206	D-WP(C)/4339/2024 WP(C)/2646/2024	STATE OF ODISHA CHARU LATA DAS VS	SIDHESWAR MALLIK VS	// // 0
207	D-WP(C)/3257/2024 WP(C)/2647/2024	TPCODL, BBSR M/S. PREMIER ROCK PRODUCTS PVT. LTD., HARYANA VS	SATYA SMRUTI MOHANTY VS	// // 0
208	D-WP(C)/4358/2024 WP(C)/2648/2024	STATE OF ODISHA B.ADAYA PATRA VS	BISWAMBAR MOHANTY VS	// // 0
209	D-WP(C)/5210/2024 WP(C)/2649/2024	STATE OF ODISHA LALTU KUMAR CHAKRAVARTY VS	RAMESH CHANDRA SWAIN VS	// // 0
210	D-WP(C)/5185/2024 WP(C)/2650/2024	PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR DR. UMESH CHANDRA DEBATA VS	TRILOCHAN BARIK VS	// // 0
211	D-WP(C)/4956/2024 WP(C)/2651/2024	STATE OF ODISHA KARAN SHAW VS	BIRAJA PRASANNA DAS VS	// // 0
212	D-WP(C)/5056/2024 WP(C)/2652/2024	STATE OF ODISHA MANOJ KUMAR JENA VS	BISWAJIT NAYAK VS	// // 0
213	D-WP(C)/4960/2024 WP(C)/2653/2024	STATE OF ODISHA DUKHABANDHU PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
214	D-WP(C)/4959/2024 WP(C)/2654/2024	STATE OF ODISHA RAMESH KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
215	D-WP(C)/5203/2024 WP(C)/2655/2024	STATE OF ODISHA SANTOSHINI KUMBHAR VS	SARATHI JYOTI MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/4954/2024 WP(C)/2656/2024	UPENDRA NATH BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
217	D-WP(C)/4951/2024 WP(C)/2657/2024	PINKY MODI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
218	D-WP(C)/5177/2024 WP(C)/2658/2024	PITAMBAR BARIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
219	D-WP(C)/5195/2024 WP(C)/2659/2024	BIJAYA SANKAR MAHALI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
220	D-WP(C)/5167/2024 WP(C)/2660/2024	M. GOURISANKAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	D-WP(C)/5075/2024 WP(C)/2661/2024	SKD ASSOCIATES, CUTTACK VS SOLE ARBITRATOR, M.L.DENIS	BRAJA MOHAN SARANGI VS	// 0 //
222	D-WP(C)/5172/2024 WP(C)/2662/2024	BHIKARI CHARAN JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	D-WP(C)/4953/2024 WP(C)/2663/2024	SWETA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
224	D-WP(C)/5062/2024 WP(C)/2664/2024	RABINDRA KUMAR DAS VS SOLE ARBITRATOR, JAGJIBAN RAM H KURULI	BRAJA MOHAN SARANGI VS	// 0 //
225	D-WP(C)/5202/2024 WP(C)/2665/2024	KABITANJALI SATPATHY VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
226	D-WP(C)/5069/2024 WP(C)/2666/2024	SHIBA PRASAD SETHY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
227	D-WP(C)/5163/2024	PABITRA DASH	MANAS PATI	//

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	WP(C)/2667/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5170/2024 WP(C)/2668/2024	NANDA KISHORE GOMANGO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
229	D-WP(C)/5071/2024 WP(C)/2669/2024	BALARAM MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
230	D-WP(C)/5183/2024 WP(C)/2670/2024	USHARANI PATNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
231	D-WP(C)/5068/2024 WP(C)/2671/2024	ASHOK MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
232	D-WP(C)/5067/2024 WP(C)/2672/2024	AJAMILA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
233	D-WP(C)/4170/2024 WP(C)/2673/2024	RAKESH KUMAR SAHOO VS STATE BANK OF INDIA	DEBAKANT MOHANTY VS	// 0 //
234	D-WP(C)/5065/2024 WP(C)/2674/2024	AJAYA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
235	D-WP(C)/4948/2024 WP(C)/2675/2024	DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
236	D-WP(C)/5175/2024 WP(C)/2676/2024	LAXMAN KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
237	D-WP(C)/4227/2024 WP(C)/2677/2024	KANAKA MANJARI PATTNAIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
238	D-WP(C)/4599/2024 WP(C)/2678/2024	GANDHI COLLEGE OF PHARMACY, GANJAM VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/5173/2024 WP(C)/2679/2024	STATE OF ODISHA KARALA KESHAB VS	MANAS PATI VS	// // 0
240	D-WP(C)/5176/2024 WP(C)/2680/2024	STATE OF ODISHA M/S. SBM NIRMAN CONSTRUCTION PVT. LTD., SAMBALPUR VS	PRABODHA CHANDRA NAYAK VS	// // 0
241	D-WP(C)/5020/2024 WP(C)/2681/2024	STATE OF ODISHA SASHIKANTA NAG VS	KANANBALA ROY CHOUDHURY VS	// // 0
242	D-WP(C)/5181/2024 WP(C)/2682/2024	STATE OF ORISSA NARAYAN DEBATA VS	MANAS PATI VS	// // 0
243	D-WP(C)/5114/2024 WP(C)/2683/2024	STATE OF ODISHA SK SAJID HOSSAIN VS	ANUP NARAYAN MOHANTY VS	// // 0
244	D-WP(C)/5159/2024 WP(C)/2684/2024	COMMNR, COMMERCIAL TAX AND GST, CUTTACK DR. PRABHAT CHANDRA MOHANTY VS	SIDHANT KUMAR JENA VS	// // 0
245	D-WP(C)/4527/2024 WP(C)/2685/2024	STATE OF ODISHA AKSHYA KUMAR SAHOO VS	BANABIHARI RAY VS	// // 0
246	D-WP(C)/5154/2024 WP(C)/2686/2024	STATE OF ODISHA PRAKASH KUMAR PRADHAN VS	SIDHANT KUMAR JENA VS	// // 0
247	D-WP(C)/5157/2024 WP(C)/2687/2024	STATE OF ODISHA DR. RANJAN KUMAR SAMAL VS	SIDHANT KUMAR JENA VS	// // 0
248	D-WP(C)/5152/2024 WP(C)/2688/2024	STATE OF ODISHA MD. HUSSAIN JAMI VS	SIDHANT KUMAR JENA VS	// // 0
249	D-WP(C)/5155/2024 WP(C)/2689/2024	STATE OF ODISHA SOUMYA NAYAK VS	SIDHANT KUMAR JENA VS	// // 0
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250	D-WP(C)/5148/2024 WP(C)/2690/2024	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
251	D-WP(C)/5156/2024 WP(C)/2691/2024	SASMITA SATPATHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
252	D-WP(C)/4528/2024 WP(C)/2692/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
253	D-WP(C)/3609/2024 WP(C)/2693/2024	RINA DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
254	D-WP(C)/4360/2024 WP(C)/2694/2024	B.CHELMAYA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
255	D-WP(C)/1779/2024 WP(C)/2695/2024	M/S. OSL SECURITIES LIMITED VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
256	D-WP(C)/3784/2024 WP(C)/2696/2024	JAGABANDHU PADHI VS COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
257	D-WP(C)/4313/2024 WP(C)/2697/2024	GOPINATH SETHY VS COMMN. -CUM-SECY., HIGHER EDUCATION DEPT., GOVT. OF ODISHA	DURGA PRASANA DAS VS	// 0 //
258	D-WP(C)/4235/2024 WP(C)/2698/2024	PRASANTA KUMAR SAMARTHA VS THE SUB COLLECTOR, BBSR	RAGHUNATH DAS MOHAPATRA VS	// 0 //
259	D-WP(C)/4090/2024 WP(C)/2699/2024	CHUDAMANI SABAR VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
260	D-WP(C)/4510/2024 WP(C)/2700/2024	GIRIBALA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
261	D-WP(C)/3413/2024	AJAYA KUMAR SAHOO	BIJAYA KUMAR SAHOO	//

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	WP(C)/2701/2024	VS SUB COLLECTOR, JAJPUR	VS	0 //
262	D-WP(C)/4361/2024 WP(C)/2702/2024	GITANJALI JENA VS STATE BANK OF INDIA, BBSR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
263	D-WP(C)/5190/2024 WP(C)/2703/2024	SULOCHANA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
264	D-WP(C)/4985/2024 WP(C)/2704/2024	M/S KUMARMUNDA LARGE SIZED MULTIPURPOSE CO-OP. SOCIETY LTD., SUNDARSA VS COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	SANKOSH KUMAR MISHRA VS	// 0 //
265	D-WP(C)/3141/2024 WP(C)/2705/2024	MOHAN KUMAR SAHU VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
266	D-WP(C)/5223/2024 WP(C)/2706/2024	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
267	D-WP(C)/950/2024 WP(C)/2707/2024	SAILASUTA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/4131/2024 WP(C)/2708/2024	PADMANABHA ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
269	D-WP(C)/5178/2024 WP(C)/2709/2024	M/S BIJAYA KUMAR SINGHA, BBSR VS STATE TAX OFFICER, CT AND GST, BBSR II CIRCLE	ITISHREE TRIPATHY VS	// 0 //
270	D-WP(C)/5186/2024 WP(C)/2710/2024	M/S MAA BASUDHA HOME AND COMMERCIALS PVT. LTD., BBSR VS STATE TAX OFFICER, CT AND GST BBSR II CIRCLE	DAITARI BEHERA VS	// 0 //
271	D-WP(C)/4631/2024 WP(C)/2711/2024	PRAHALLAD LENKA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
272	D-WP(C)/5143/2024 WP(C)/2712/2024	SASWAT MISHRA VS	BIDYADHAR MANSING VS	// 0

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273	D-WP(C)/252/2024 WP(C)/2713/2024	STATE OF ODISHA SARAT KUMAR NAYAK VS	KEDAR CHANDRA SARANGI VS	// // 0
274	D-WP(C)/4911/2024 WP(C)/2714/2024	STATE OF ODISHA SURYAKANTA PRADHAN VS	PRADEEP KUMAR MOHANTY VS	// // 0
275	D-WP(C)/5243/2024 WP(C)/2715/2024	STATE OF ODISHA SUBHASHREE PRIYADARSHINI MUDULI VS	GOPINATH MISHRA VS	// // 0
276	D-WP(C)/3992/2024 WP(C)/2716/2024	STATE OF ODISHA ANIL KUMAR JENA VS	HRUSIKESH GHADAI VS	// // 0
277	D-WP(C)/4353/2024 WP(C)/2717/2024	STATE OF ODISHA PRIMARY SCHOOL TEACHERS ASSOCIATION, ODISHA VS	ANURAG PATI VS	// // 0
278	D-WP(C)/1228/2024 WP(C)/2718/2024	STATE OF ODISHA SANJAY KUMAR SAHU VS	SIBA SANKAR SAMANTARAY VS	// // 0
279	D-WP(C)/5316/2024 WP(C)/2719/2024	STATE OF ODISHA BRAHMANANDA SAHOO VS	SRIDHAR RATH VS	// // 0
280	D-WP(C)/3246/2024 WP(C)/2720/2024	STATE OF ODISHA KISHOR KUMAR GHOSE VS	ABHIRAM SWAIN VS	// // 0
281	D-WP(C)/4045/2024 WP(C)/2721/2024	STATE OF ODISHA PRAVAS FULLONTON VS	MOHIT AGARWAL VS	// // 0
282	D-WP(C)/2821/2024 WP(C)/2722/2024	STATE OF ODISHA GOBINDA CHANDRA PRADHAN VS	DR.PURUSOTTAM CHULI VS	// // 0
283	D-WP(C)/4833/2024 WP(C)/2723/2024	UNION OF INDIA JANAKI NAYAK VS	AJAY KUMAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/1766/2024 WP(C)/2724/2024	GAJENDRA DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
285	D-WP(C)/5199/2024 WP(C)/2725/2024	TUSAR RANJAN ACHARYA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
286	D-WP(C)/5273/2024 WP(C)/2726/2024	NIRUPAMA PRAHARAJ VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
287	D-WP(C)/4853/2024 WP(C)/2727/2024	PUSPANJALI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
288	D-WP(C)/4787/2024 WP(C)/2728/2024	BALARAM DEO VS INDUSIND BANK LTD., BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
289	D-WP(C)/4841/2024 WP(C)/2729/2024	GOPABANDHU MISHRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
290	D-WP(C)/4376/2024 WP(C)/2730/2024	AMAR JYOTI JENA VS AO, CUM REGIONAL OFFICER, CANARA BANK, BHADRAK	BIJAYA KUMAR PARIDA 2 VS	// 0 //
291	D-WP(C)/4441/2024 WP(C)/2731/2024	RAJENDRA NAYAK VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
292	D-WP(C)/4347/2024 WP(C)/2732/2024	RINA RANI DEI VS BERHAMPUR UNIVERSITY, BHANJA BIHAR	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/4842/2024 WP(C)/2733/2024	DASHARATHI SAHOO VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
294	D-WP(C)/4187/2024 WP(C)/2734/2024	SASWATI MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
295	D-WP(C)/4446/2024	S.KAMARAJ	RABINDRA KUMAR PATNAIK	//

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	WP(C)/2735/2024	VS	VS	0
		ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR		//
296	D-WP(C)/5201/2024	CHITTA RANJAN DAS	DR. BINODA KUMAR MISHRA	//
	WP(C)/2736/2024	VS	VS	0
		STATE OF ORISSA		//
297	D-WP(C)/4805/2024	SHIBA PRASAD BISWAL	SISIR KUMAR PUROHIT	//
	WP(C)/2737/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/4041/2024	RAJENDRA KUMAR CHAND	SUSANTA KUMAR MISHRA	//
	WP(C)/2738/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/3901/2024	BANITA DHURUA	SUSANTA SEKHAR PARIDA	//
	WP(C)/2739/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/5191/2024	M/S BADAJENA IRON AND STEEL INDUSTRIES PVT. LTD., BBSR	ITISHREE TRIPATHY	//
	WP(C)/2740/2024	VS	VS	0
		PRINCIPAL COMMNR, GST AND CENTRAL EXCISE, BBSR		//
301	D-WP(C)/4916/2024	AMRUTANSHU PRUSTY	SUJATA JENA	//
	WP(C)/2741/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/4420/2024	SMARAKA PATRA	KSHIROD KUMAR ROUT	//
	WP(C)/2742/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/4862/2024	PABITRA KUMAR DEY	AJIT KUMAR MOHANTY	//
	WP(C)/2743/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/4540/2024	BIJAYANANDA KARAN	PRADIPTA KUMAR PATTANAYAK	//
	WP(C)/2744/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/5325/2024	BIBHUPRASAD NAYAK	AMITABH PRADHAN	//
	WP(C)/2745/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/5397/2024	SUSIL JHUNJHUNWALA	PRABHU PRASANNA BEHERA	//
	WP(C)/2746/2024	VS	VS	0

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307	D-WP(C)/5052/2024 WP(C)/2747/2024	STATE OF ODISHA GOURI SANKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
308	D-WP(C)/5193/2024 WP(C)/2748/2024	M/S S.R. ENGR AND CONSTRUCTION, MAYURBHANJ VS CHIEF COMMNR, CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
309	D-WP(C)/5401/2024 WP(C)/2749/2024	SUSIL JHUNJHUNWALA VS STATE OF ODISHA	PBABHU PRASANNA BEHERA VS	// 0 //
310	D-WP(C)/4889/2024 WP(C)/2750/2024	ISRAIL LAKRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
311	D-WP(C)/5054/2024 WP(C)/2751/2024	BHABANI SHANKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
312	D-WP(C)/4801/2024 WP(C)/2752/2024	GAJENDRA NATH BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
313	D-WP(C)/5018/2024 WP(C)/2753/2024	SHREE GOPAL JEW BIJE, PURI VS TAHASILDAR, PURI	SUMIT KUMAR MOHANTY VS	// 0 //
314	D-WP(C)/4975/2024 WP(C)/2754/2024	RABINDRA NATH RATH VS M/S. MARUTI ESTATE (INDIA) PVT. LTD. BBSR	ANIRUDH SANGANERIA VS	// 0 //
315	D-WP(C)/4351/2024 WP(C)/2755/2024	M/S BACCHUS BOTTLING PVT. LTD., BALASORE VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
316	D-WP(C)/5194/2024 WP(C)/2756/2024	LUCKY PRUSTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
317	D-WP(C)/4395/2024 WP(C)/2757/2024	NIHAR RANJAN DAS VS PRINCIPAL SECY. TO GOVT. PR AND DW DEPT., GOVT. OF ODISHA, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //

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318	D-WP(C)/2005/2024 WP(C)/2758/2024	KAMALINI MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// () //
319	D-WP(C)/5439/2024 WP(C)/2759/2024	PRABHU DUTTA PATEL VS THE STATE OF ODISHA	SAMVIT MOHANTY VS	// () //
320	D-WP(C)/4367/2024 WP(C)/2760/2024	BABULA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// () //
321	D-ABLAPL/2920/2024 ABLAPL/1146/2024	RAM KRUSHNA PRADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JUJUMURA /14 /2024 () //
322	D-ABLAPL/2924/2024 ABLAPL/1147/2024	KESHABA DEHURI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JUJUMURA /14 /2024 () //
323	D-ABLAPL/2925/2024 ABLAPL/1148/2024	TAAPOI BEHURA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PATTAMUNDAI /488 /2023 () //
324	D-ABLAPL/2866/2024 ABLAPL/1149/2024	ARUP NANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000269/2023
325	D-ABLAPL/2888/2024 ABLAPL/1150/2024	ARUP KUMAR SINHA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /66 /2024 () //
326	D-ABLAPL/2949/2024 ABLAPL/1151/2024	J RAJU@JALA RAJU VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /33 /2024 () //
327	D-ABLAPL/2896/2024 ABLAPL/1152/2024	OM PRAKASH NAYAK @ ALOK NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	OUPADA /50 /2023 () //
328	D-ABLAPL/2953/2024 ABLAPL/1153/2024	MAMTAZ KHAN@MUNA VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /34 /2024 () //
329	D-ABLAPL/2904/2024	TAPAS RANJAN NAYAK @ TAPAS NAYAK	RAJENDRA NARAYAN ROUT	MANGALPUR /88 /2013

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	ABLAPL/1154/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2955/2024 ABLAPL/1155/2024	NEHUR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	JANKIA P.S. /274 /2023 () //
331	D-ABLAPL/2906/2024 ABLAPL/1156/2024	DINA @ DINESH MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /346 /2023 () //
332	D-ABLAPL/2957/2024 ABLAPL/1157/2024	SUNIL KORRA @ K SUNIL VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /34 /2024 () //
333	D-ABLAPL/2987/2024 ABLAPL/1158/2024	GOUTAM BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	KALIMELA /252 /2022 () //
334	D-ABLAPL/2912/2024 ABLAPL/1159/2024	JAYADEB BHUJABAL @ PURNA BHUJABAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /341 /2021 () //
335	D-ABLAPL/2989/2024 ABLAPL/1160/2024	SK RAHUL @ MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 () //
336	D-ABLAPL/3025/2024 ABLAPL/1161/2024	ARABINDA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /4 /2019 () //
337	D-ABLAPL/2991/2024 ABLAPL/1162/2024	A.SAROJINI VS STATE OF ODISHA	ARIJEET MISHRA VS	BALIANTA P.S. /33 /2024 () //
338	D-ABLAPL/3026/2024 ABLAPL/1163/2024	PRAFULLA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /196 /1999 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000864/1999
339	D-ABLAPL/2993/2024 ABLAPL/1164/2024	BISWARANJAN DHAL @ JULU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BALASORE TOWN /220 /2010 () //
340	D-ABLAPL/3027/2024 ABLAPL/1165/2024	APARAJITA MAJHI @ MAHANANDIA VS	S.S.RAY (2) VS	GUDARI /38 /2020 ()

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341	D-ABLAPL/3029/2024 ABLAPL/1166/2024	STATE OF ODISHA JAGAMOHAN KHUNTIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
342	D-ABLAPL/3007/2024 ABLAPL/1167/2024	STATE OF ODISHA AKASH CHANDRA BEHERA @ RAKA BHOI @ RAKESH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// AIR FIELD P.S. /15 /2024 ()
343	D-ABLAPL/3036/2024 ABLAPL/1168/2024	STATE OF ODISHA SAROJ KUMAR SETHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	// BERHAMPUR /10 /2024 ()
344	D-ABLAPL/3044/2024 ABLAPL/1169/2024	STATE OF ODISHA MAJES GAMANGO @ MAJESH GAMANGO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// PADMAPUR /142 /2022 ()
345	D-ABLAPL/3037/2024 ABLAPL/1170/2024	STATE OF ODISHA RATNAKAR KHATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALASORE TOWN /200 /2016 ()
346	D-ABLAPL/3038/2024 ABLAPL/1171/2024	STATE OF ODISHA PRABHAKAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /25 /2024 ()
347	D-ABLAPL/3046/2024 ABLAPL/1172/2024	STATE OF ODISHA DHOBEI DEI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// EOW,BHUBANESWAR /24 /2018 ()
348	D-ABLAPL/3039/2024 ABLAPL/1173/2024	STATE OF ODISHA ARUNA NAYAK @ NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	// ASKA /117 /2022 ()
349	D-ABLAPL/1165/2024 ABLAPL/1174/2024	STATE OF ODISHA SHESADEV MEHER VS STATE OF ODISHA	PREETAM MISHRA VS	// BOUDH /340 /2023 ()
350	D-ABLAPL/3040/2024 ABLAPL/1175/2024	STATE OF ODISHA SUDHAKAR SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /12 /2024 ()
351	D-ABLAPL/3334/2024 ABLAPL/1176/2024	STATE OF ODISHA JAYAKRISHNA BEHERA VS STATE OF ODISHA	MANAS PATI VS	// DHAMA /113 /2023 ()

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352	D-ABLAPL/2310/2024 ABLAPL/1177/2024	BABULA MAHANANDIA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /4 /2022 () //
353	D-ABLAPL/3078/2024 ABLAPL/1178/2024	TAPAS RANJAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /25 /2024 () //
354	D-ABLAPL/3048/2024 ABLAPL/1179/2024	GOBINDA CHANDRA MALLA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /731 /2023 () //
355	D-ABLAPL/3080/2024 ABLAPL/1180/2024	JENIA @ SIDHARTHA SAHOO VS STATE OF ODISHA	SANJAY KUMAR PRUSTY VS	JAJPUR ROAD /57 /2024 () //
356	D-ABLAPL/3065/2024 ABLAPL/1181/2024	CHINMAYA SRICHANDAN @ CHINU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	INFOCITY PS /15 /2024 () //
357	D-ABLAPL/3071/2024 ABLAPL/1182/2024	KALIA @ AKHAYA PARIDA VS STATE OF ODISHA	KASINATH PATTNAİK VS	CHAULIAGANJA /20 /2024 () //
358	D-ABLAPL/3105/2024 ABLAPL/1183/2024	MAHESWAR PALAI @ MAHESWOR PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /36 /2024 () //
359	D-ABLAPL/3077/2024 ABLAPL/1184/2024	SANTI @ SUSHANTA BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BANAPUR P.S. /87 /2022 () //
360	D-ABLAPL/3146/2024 ABLAPL/1185/2024	BUDHA KHAN@SHEKH MOHASIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /33 /2024 () //
361	D-ABLAPL/3106/2024 ABLAPL/1186/2024	U. KAMALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /171 /202 () //
362	D-ABLAPL/3107/2024 ABLAPL/1187/2024	PRAMOD BARAD @ KALIA BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /257 /2023 () //
363	D-ABLAPL/3176/2024	KUKUMA NAYAK	MANORANJAN DAS	JATNI P.S. /51 /2016

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	ABLAPL/1188/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/3133/2024 ABLAPL/1189/2024	E. RAJESWAR PATRO @ E. RAJESWAR PATRA VS STATE OF ODISHA	CHHABI BEHERA VS	PARLAKHEMUNDI /358 /2023 () //
365	D-ABLAPL/3148/2024 ABLAPL/1190/2024	KANHU CHARAN BEHERA VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	JAGATPUR /628 /2023 () //
366	D-ABLAPL/3189/2024 ABLAPL/1191/2024	SUKANTA KUMAR KULDIP @ KULDEEP @ PINTU VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /19 /2024 () //
367	D-ABLAPL/3160/2024 ABLAPL/1192/2024	SIBARAM BEHERA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BADABAZAR /321 /2022 () //
368	D-ABLAPL/3138/2024 ABLAPL/1193/2024	N. KESHABA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	HINJILI /58 /2024 () //
369	D-ABLAPL/3190/2024 ABLAPL/1194/2024	SIDDHARTHA KULDIP @ KULDEEP VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /19 /2024 () //
370	D-ABLAPL/3162/2024 ABLAPL/1195/2024	RAM BAIMUCHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	KOIDA /25 /2024 () //
371	D-ABLAPL/3144/2024 ABLAPL/1196/2024	CHANDAN MOHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	BARGARH RURAL /234 /2023 () //
372	D-ABLAPL/3164/2024 ABLAPL/1197/2024	SRINIBAS SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GURUDIJHATIA /20 /2024 () //
373	D-ABLAPL/3221/2024 ABLAPL/1198/2024	RAMESH DALAI @ RAMESH KUMAR DALEI VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	BRAHMAGIRI /26 /2024 () //
374	D-ABLAPL/3191/2024 ABLAPL/1199/2024	BISHNUPRASAD MARTHA VS	MANAS KUMAR CHAND VS	KHURDA SADAR /27 /2024 ()

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375	D-ABLAPL/726/2024 ABLAPL/1200/2024	STATE OF ODISHA KAMALESH KUMAR VS	RAJALAXMI BISWAL VS	// KULABIRA /125 /2023 ()
376	D-ABLAPL/3167/2024 ABLAPL/1201/2024	STATE OF ODISHA NARAYAN MAHALIK @ SANTOSH KUMAR NAIK VS	LAXMAN PRADHAN VS	// HARABHANGA /137 /2023 ()
377	D-ABLAPL/3194/2024 ABLAPL/1202/2024	STATE OF ODISHA MITHUN SAHOO VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /111 /2014 ()
378	D-ABLAPL/3224/2024 ABLAPL/1203/2024	STATE OF ODISHA PANCHARATNA BEHERA VS	PARTHA SARATHI DAS VS	// TURUMUNGA /222 /2023 ()
379	D-ABLAPL/3198/2024 ABLAPL/1204/2024	STATE OF ODISHA DHANANJAY UTTARAKABAT VS	H.N.TRIPATHY VS	// MAHILA P.S.(BBSR) /8 /2024 ()
380	D-ABLAPL/3204/2024 ABLAPL/1205/2024	STATE OF ODISHA PABITRA BEHERA VS	BITAS KUMAR SWAIN VS	// CHARICHHAKA /124 /2023 ()
381	D-ABLAPL/3225/2024 ABLAPL/1206/2024	STATE OF ODISHA NASIB ALI KHAN VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /35 /2024 ()
382	D-ABLAPL/3219/2024 ABLAPL/1207/2024	STATE OF ODISHA RAKESH SHAW @ SAHOO VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /63 /2024 ()
383	D-ABLAPL/3230/2024 ABLAPL/1208/2024	STATE OF ODISHA JAGANNATH BEHERA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /116 /2021 ()
384	D-ABLAPL/3226/2024 ABLAPL/1209/2024	STATE OF ODISHA RAJIB DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /201 /2023 ()
385	D-ABLAPL/3231/2024 ABLAPL/1210/2024	STATE OF ODISHA SAROJ PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.,BASTA(Baleshwar) ICC/0000131/2023

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386	D-ABLAPL/3227/2024 ABLAPL/1211/2024	SURAJ KUMAR BEHERA @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /23 /2024 () //
387	D-ABLAPL/3228/2024 ABLAPL/1212/2024	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /234 /2023 () //
388	D-ABLAPL/3240/2024 ABLAPL/1213/2024	CHINTU @ SUMANTA PATTANAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /411 /2020 () //
389	D-ABLAPL/3247/2024 ABLAPL/1214/2024	ASHOK NAYAK VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /40 /2024 () //
390	D-ABLAPL/3229/2024 ABLAPL/1215/2024	GOUTAM BEHERA @ GOUDA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /51 /2024 () //
391	D-ABLAPL/3233/2024 ABLAPL/1216/2024	RAJESH SAHU VS UNION OF INDIA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C,JALESWAR(Baleshwar) 2(C)CC/0000021/2023
392	D-ABLAPL/3249/2024 ABLAPL/1217/2024	RAMAKANT BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /92 /2024 () //
393	D-ABLAPL/3250/2024 ABLAPL/1218/2024	BADAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /10 /2024 () //
394	D-ABLAPL/3253/2024 ABLAPL/1219/2024	DINESH KUMAR DASH VS STATE OF ODISHA	OM SWARUP VS	EOW,BHUBANESWAR /7 /2023 () //
395	D-ABLAPL/3280/2024 ABLAPL/1220/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /218 /2023 () //
396	D-ABLAPL/3320/2024 ABLAPL/1221/2024	BAMANA SINGH VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /39 /2024 () //
397	D-ABLAPL/3252/2024	SURYAKANTA BALABANTARAY	JYOTIRMAYA SAHOO	NIRAKARPUR /284 /2022

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	ABLAPL/1222/2024	VS STATE OF ODISHA	VS	() //